

SHRI KEDAR PANDE: Up till now there is no scheme for any underground storage. We have got storages....

SHRIMATI PURABI MUKHOPADHYAY: There was a study made by your Ministry. You can ask for that record.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): He will enquire into it and let you know.

### REFERENCE TO THE REPORTED DISAPPEARANCE OF TRAIN LOADS OF SUGAR MEANT FOR DISTRIBUTION IN MADHYA PRADESH

श्री सुन्दर सिंह भंडारी (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, आज के हिन्दुस्तान टाइम्स में पहले पृष्ठ पर एक बहुत छोटी सी खबर छपी है कि तीन महीने के लेवी शुगर का कोटा लेकर दो रेलगाड़ियां महाराष्ट्र के विभिन्न स्थानों से चलीं, इनमें 40 हजार टन शक्कर था, इन्हें मध्य प्रदेश पहुंचाना चाहिए था लेकिन वे मध्य प्रदेश नहीं पहुंची। अब यह खबर इतनी छोटी सी खबर है परन्तु इसमें आश्चर्य की बात यह है कि जिन्होंने माल भेजा ना उन्होंने खबर दी न, एफ० सी० आई० ने खबर दी कि हमको यह माल नहीं मिला। इसमें इस बात का भी उल्लेख है कि मध्य प्रदेश के मुख्य मंत्री ने अधिकारियों के द्वारा जांच करवाने की व्यवस्था की है। मैं समझता हूं कि यह सवाल मध्य प्रदेश के मुख्य मंत्री के काबू के बाहर का है क्योंकि एफ सी आई से संबंध रखने वाला है, रेल से संबंध रखने वाला है। जिन पिछले तीन महीनों में यह शक्कर बटने वाली थी और गायब हो गयी अर्थात् अप्रैल, मई, जून, आश्चर्य की बात यह है कि मध्य प्रदेश की राशन की दुकानों पर यह शक्कर मई और जून के महीने में नार्मल से ज्यादा दी गयी। साढ़े चार सौ ग्राम शक्कर शहरों में दी

जाती है और ढाई सौ ग्राम शक्कर गांवों में दी जाती है। इन तीन महीनों का लेवी शुगर का कोटा मध्य प्रदेश में नहीं पहुंचा फिर भी हर दुकान से पर इंडि-वीजुअल को अप्रैल और मई के महीने में एक एक किलो शक्कर दी गयी। मुझे लगता है कि यह जो समाचार है टिप आफ एन आईसवर्ग है। यह इतना सरल प्रश्न नहीं है कि केवल दो रेलगाड़ियां गायब हो गयीं या 40 हजार टन शक्कर गायब हो गयी। इसमें लेवी शुगर का बहुत बड़ा स्कैंडल और एफ सी आई का बहुत बड़ा कोनाईवेंस लगता है। इस आधार पर मैं चाहूंगा और पब्लिक इंटरेस्ट डिमांड करता है कि इस सवाल पर इन्क्वायरी बिठायी जाय जो एफ सी आई की डीलिंग्स पर, व्यवहार पर और राशन की शक्कर कहां गायब हुई, रेलवे किस हद तक इसमें रिस्पांसिबल है, मैं रेलवे को इसमें इसलिए लाना चाहता हूं क्योंकि मेरे पास स्पेसिफिक सूचना है कि ग्रमलाई स्टेशन है जो ब्राड गेज की लाइन है, एक कागज का पूरा वैगन भरकर गया और छिन्दवाड़ा जो एक मीटर गेज का स्टेशन से वहां पहुंच गया। ब्राड गेज से लदा हुआ कागज का वैगन दूसरी जगह के लिए भेजा गया, मीटर गेज के स्टेशन पर पहुंचकर खाली हुआ, डिस्ट्री ब्यूट हुआ। मेरा यह कहना है कि इसका मतलब यह है कि ये जो रेलवे के वैगन्स या गाड़ियां शक्कर भरकर ले जाती हैं इनका ट्रांसशिपमेंट कहीं और होता है, यह कैसे होता है। मैं संदेन की ओर से मंत्री महोदय से निवेदन करना चाहता हूं कि इस पर सरकार का ध्यान आकर्षित करें और इस सवाल पर एक हाई पावर जांच कमेटी बिठाये जो एफ० सी० आई० की डीलिंग्स और लेवी शुगर के डिस्ट्रीब्यूशन के सारे स्कैंडलों पर अपनी तरफ से जांच करे।

SHRI KALYAN ROY (West Bengal): We support it.

DR. M. M. S. SIDDHU: (Uttar Pradesh): Mr. Vice-Chairman, Sir, it is with a very heavy heart that I have to bring to the notice of the Government...

SHRI BHUPESH GUPTA (West Bengal): Sir, here is a letter—I am glad this has been reported—from Shri Homi Daji, a former Member of Parliament, and a Secretary of our party. It is reported that wagons were loaded with sugar which was to be disbursed for distribution to Madhya Pradesh but they have not reached Madhya Pradesh and are not traceable. Now, Sir, ...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): What are you reading?

SHRI BHUPESH GUPTA: I am on the same thing, what he raised. Here we have got a letter from Shri Homi Daji, a responsible person, an ex-member of Parliament, a leader of a political party, about the mysterious disappearance of this consignment of sugar.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): The Government will give proper attention to it.

SHRI BHUPESH GUPTA: Sir, he raised a very relevant point. It is not for the sake of Madhya Pradesh alone. Sir, this should not be treated just as a special mention. The Minister should come and tell us what steps they are going to take in this matter. As the central authority they are unable to take any action.

SHRI SUNDE SINGH BHANDARI: I would request the Chair to ask the Government to make a statement about it.

SHRI BHUPESH GUPTA: It is serious.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I know, Mr. Gupta.

SHRI BHUPESH GUPTA: You know sugar. If you do not know sugar, who knows?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I know sugar. I produce sugar in a factory. It is for the Parliamentary Affairs Minister who is sitting here, and he will take note of what the feelings of this House are and will convey them to the proper Minister.

श्री सुन्दर सिंह भंडारी : केसरी जी,  
स्टेटमेंट दिलवाइये इस पर ।

SHRI BHUPESH GUPTA: I know, Sir. You are very right. Everything we say in the House is taken note of. But here is a specific case which is in the interest of the Government and all of us.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is right.

SHRI BHUPESH GUPTA: The Government sent the sugar. It did not reach. The Central Government sent it. They do not know anything about it now. Where has it gone? Sugar is not camphor to have disappeared. Therefore, Sir, you kindly request them.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): On your behalf I requested the Parliamentary Affairs Minister to please convey it to the proper Minister.

SHRI BHUPESH GUPTA: Mr. Sita Ram Kesri is holding a Press conference...

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI): He has unnecessarily dragged me.

SHRI BHUPESH GUPTA: ... to discover that the Communist Party is uncivilised.

SHRI SITA RAM KESRI: Because the method was unmannered and uncivilised.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Sita Ram Kesri is a very clever man. He knows what to take and how to take.

SHRI BHUPESH GUPTA: At least do once a civilised job.

SHRI SITA RAM KESRI: You are also civilised. I never challenge your civilisation, Sir, with all due respect to you.

#### Reference to the Reported Robbery in Delhi

DR. M. M. S. SIDDHU: (Uttar Pradesh): It is with a heavy heart that I have to bring this to the notice of the Government. The state of law and order, we discussed fully yesterday. At 8-15 P.M. in a crowded, overpopulated, one of the busiest centres of the city, five armed men struck at a small *gulli*. It is called Gulli Kumharwali in Rampura. After that they decamped with Rs. 1,70,000 cash and jewellery. Such incidents are not a matter of statistics for the Government. One such incident creates a sense of insecurity in the people. Not only that, it makes people emotionally unstable. How can they remain in the stance of insecurity? Has the Home Minister and the Home Ministry realised that each such act creates a sense of insecurity in the housewives, in the houses, and they cannot leave their houses. They cannot go to work. It gives insecurity to the business community that they are not safe. When people go and lodge complaints at the police station, what happens? I quote from the "Indian Express" of the day:

"Meanwhile the Tota Bazar, Tri Nagar, one of the longest plastic goods market in the country, remained closed as over 500 traders and workers collected outside the

Lawrence Road police station to demand speedy investigation of this robbery."

And it is a matter of shame that, whether it is Brars or Bhinders or Singhs, they take the easy way to explain things. And to quote again, one Mr. Brar, who was there, told the crowd that the robbery had indications of being an "inside job". Now, are the citizens of this country, especially in Delhi, at the mercy of Bhinders and Brars and Singhs? This is the state of affairs. Sir, only yesterday brave words were uttered—long sentences and brave words which did not carry any meaning. They invite more robberies; they invite more anti-social elements. And at the same time, patrolling is not done. And the person who is supposed to be in charge of law and order is merry-making in Moscow. Are we only to be left at the mercy of the persons who are recruited either from Amethi or Gurdaspur? And Brars and Bhinders and Singhs are having heyday in Delhi.

#### RE. DEMAND FOR THE RESIGNATION OF THE HOME MINISTER

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Yes, Mr. Advani, what do you want to say?

SHRI LAL K. ADVANI (Gujarat): Mr. Vice-Chairman, Sir, this morning when we started the Question Hour, many Members on this side were very much exercised over the publication of the Gurudev Singh Commission's report against Giani Zail Singh...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I know...

SHRI LAL K. ADVANI: It is a very serious matter.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I know.

SHRI LAL K. ADVANI: And political ethics demands that a person holding the high office of Home Minister should quit so long as that cloud remains on him...